

**NATIONAL COMPANY LAW TRIBUNAL,  
SPECIAL BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01.12.2020 at 2.30 P.M  
THROUGH VIDEO CONFERENCING

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**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**  
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**APPLICATION NUMBER** : MA/76/2020 IN CP/433/IB/2018  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : J. KARTHIGA (LIQUIDATOR)  
KCT STEELS PVT LTD  
**NAME OF THE RESPONDENT(S)** :  
**UNDER SECTION** : 54(1) OF IBC

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S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
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REPRESENTATION BY WHOM  
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**ORDER**

Learned Counsel for Petitioner Ms. Kavitha Singuluri is  
present through video conferencing platform.

List this matter on **20.01.2021** for hearing.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

ks

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**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**